BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2

IA 752 of 2020 in CP(IB) 268 of 2018

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2021

Name of the Company: HDFC Bank Ltd
V/s
Dhaval Jitendrakumar Mistry RP For
Poggenamp Nagarsheth Powertronics
Pvt Ltd
Section 60(5) of the IBC, 2016.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER
(through video conferencing)

In accordance with recent order issued by the Hon'ble Principal Bench, henceforth, all the matters pertaining to Indore bench are to be listed and attended by Court No. 2 on Thursdays and Fridays of every week. Due to this development, the matters of Court No. 2 of Ahmedabad bench already adjourned and listed today are also taken up for passing appropriate order.

Mr. Arpit Singhvi, advocate, appeared on behalf of the Applicant.

Mr. Dhruvit Shah, advocate, appeared and requesting for time on the ground of illness of Mr. Kiran Shah, FCA, for the Respondent.

The prayer is allowed.

List the matter on 31.03.2021.

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL
Dated this the 26th day of February, 2021

MANORAMA KUMARI
MEMBER JUDICIAL